THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Now the matter is closed. The hon. Minister has given his explanation. He has denied it. The matter is closed.

श्री विष्णु कान्त शास्त्री : माननीय मंत्री जी, मेरा निवेदन यह हैं कि जो कुछ आपने कहा है, उसका आप खंडन करे। पंजाब केसरी में यह छपा है कि(व्यवधान)... आप मुझे बोलने दीजिए।

श्रीमती आनन्दीबेन जेठाभाई पटेल : आप सून तो लीजिए।(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): He has that....(Interruptions)... The Minister has clarified it. The matter is closed. Prof. Ram Kapse. ...(Interruptions)...

श्री बलवंत सिंह राम्वालिया : मैं उसका खंडन नहीं करूंगा। मैंने पंजाब केसरी पढी नहीं हैं।(व्यवधान)...

श्रीमती आनन्दीबेन जेठाभाई पटेल: पंजाब केसरी में जो छपा हैं, उसका आप खंडन करिए।(व्यवधान)...

श्री गोविन्द राम मिरी (मध्य प्रदेश) : आप खंडन करिए।...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN. F. FERNANDES): The matter is closed. Prof. Ram Kapse, please begin.

श्री बलवंत सिंह राम्वालिया : मैं खंडन नहीं करूंगा।(व्यवधान)...

श्रीमती आनन्दीबेन जेठाभाई पटेल : आप खंडन नहीं करेंगे तो ऐसा लगेगा कि वह सही हैं।....(व्यवधान)...

श्री स्शील क्मार संभाजीराव शिन्दे (महाराष्ट्र) : उन्होने स्पष्टीकरण तो बहुत अच्छा दे दिया हैं।(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): The hon. Minister has denied it, He has given a lengthy explanation. The matter is closed.

श्री बलवंत सिंह रामवालिया : मैने डिनाई नहीं किया। जो पेपर छपा हैं, वह मैंने नहीं पढ़ा हैं। जो कुछ मैने कहा हैं, वह मैने नहीं पढ़ा हैं। जो कुछ मैने कहा हैं, वह मैंने बता दिया हैं। मेरे मुंह में डिनाई मत डालिए।

श्रीमती आनन्दीबेन जेठाभाई पटेल : पहले पैराग्राफ में पढ़िए। आप ही कुछ बोले हैं।(व्यवधान)...

श्री अनन्तराय देवशंकर दवे : पेपर को जरा आप देख लीजिए, फिर उसका खंडन करिए(व्यवधान)...

श्रीमती आनन्दीबेन जेठाभाई पटेल :(व्यवधान)... उन्होने कुछ कहा हैं।(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I cannot direct the Minister either to deny or to own the statement. (Interruptions). Please listen to me. Hon. please Member, listen to ...(Interruptions)... I am on my legs.

श्री शिव चरण सिंह (राजस्थान) : धारावाहिक के बारे में बोले है।(व्यवधान)...

श्रीमती आनन्दीबेन जेठाभाई पटेल : आप धारावाहिक के बारे में भी बोले हैं। आप लास्ट पैराग्राफ पढ़िए। दूसरे पैराग्राफ में भी आपने आपत्तिजनक बातें बोली हैं, इसमें ऐसा लगता हैं।(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): The hon. Minister has made a personal explanation. I cannot give him any direction. If you are not satisfied, you can approach the Chair for further discussion. (Interruptions). Now the matter is closed.

श्री बलवंत सिंह राम्वालिया : सर, मैं मूरारी बाबू जी और बापू आसाराम जी के प्रति पूरी श्रद्वा रखता हूं। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): Now the matter is closed. Prof Ram Kapse.

RE. NEED TO ISSUE CLEAR-CUT ORDERS RELAXING FLAG RULES ON 14TH AUGUST, 1997 TO CELEBRATE GOLDEN JUBILEE OF INDEPENDENCE

PROF. RAM KAPSE (Maharashtra): Mr. Vice-Chairman, Si;, I do not know whether the Government exists or not.

Government

Universities of On the 15th of August we are going to celebrate our Golden Jubilee of Independence. But there are no instructions to the district authorities about the celebration. Is there any person present over here who can explain to the House as to what the position is? One bank from Kalyan has sent a letter to the Thane authorities. They want to celebrate the 50th Anniversary of Independence on the night of 14th August at 12 o'clock. They have asked whether they can hold a Flag hoisting ceremony or not. I have met the Collector, Thane. He said, "I am in favour of this proposal. But at the same time, there are no whatsoever instructions Government." He will approach the General Administration of the Maharashtra Government. They will then approach the Central Government. Now there are only 10 days left. The Government should issue clearcut instructions in this regard within a day or two. When the celebrations were being held on the 14th August, 1947, we were present. We are naturally reminded of that. We would like to celebrate the 50th year of our Independence like that.

Even our Rajya Sabha has no .information whatsoever. How are we going to organise the golden jubilee celebrations of independence? When we don't know, how can the State Government get any information from you and how can the District authorities and semi-Government bodies get any information from you? How can they prepare for these celebrations? I expect you to take a decision at the earliest. Let the people know about it. Let a statement come here at the earliest. Only then can we celebrate it in a proper manner. As far as flags are concerned, the rule book clearly says that there cannot be flag hoisting after sun-set. So, you will have to give instructions and that needs to be done immediately. The matter is urgent. I expect from the Government some reaction on this point or Mr. Vice-Chairman,

Sir, you direct the Government to issue a statement.

SHRI SATISH AGARWAL (Rajasthan): I fully associate myself with my colleague... {Interruptions)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): I think the whole House will associate itself. It is an administrative matter and the Government will look into it. ...(Interruptions)... Prof. Kapse, they have taken note of it... (Interruptions)...

SHRI SATISH AGARWAL: One hon. colleague from this House was enquiring as to the business for 26th, 27th, 28th and 29th and when were we going to celebrate. I said I don't know...(Interruptions)...

THE VICE-CHAIRMAN (SHRI JOHN F. FERNANDES): This is about the national

SHRI SATISH AGARWAL: Otherwise also, Mr. Vice-Chairman, Sir, the Government should come out clearly as to what they intend doing so far as States are concerned.

RE: NON-RECOGNITION OF BDS DE-**GREES OF THREE UNIVERSITIES OF** MAHARASHTRA BY CENTRAL GOVERNMENT.

श्री शिव चरण सिंह (राजस्थान) : वाइस चेयरमैन सर, कोल्हापुर, अमरावती तथा पुणे विश्व विघालय द्वारा प्रदत्त बीडीएस डिग्री प्राप्त स्नातकों को 1994 से न तो मान्यता मिल रही हैं और न उसका पंजीकरण हो रहा हैं। डेंटल काउन्सिल द्वारा कोल्हापर, अमरावती तथा पुणे विश्व विघालय द्वारा प्रदत्त बीडीएस डिग्री को मान्यता देने की अनुशंसा के बावजूद भारत सरकार के स्वास्थ्य मंत्रालय द्वारा पिछले तीन वर्ष से उन्हे मान्यता नहीं दी जा रही हैं और हजारों बीडीएस डाक्टर जिनका रजिस्ट्रेशन नहीं हुआ है, उनको कोई एम्पलाइमेंट नहीं मिल रहा हैं।

हमारे देश में दंत चिकित्सकों की भारी कमी हैं, 32 हजार की आबादी पर एक दंत चिकित्सक हैं। अगर इस तरह से मान्यता को रोका गया या उनके पंजीकरण को रोका गया तो वह बेरोजगार रहेंगे। दूसरी तरफ हमारे